

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 315 OF 2017 &**  
**IA NO. 783 OF 2017**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s KVK Energy Ventures Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Srivastava  
Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Naveen Hegde for  
Mr. Nikhil Nayyar for R-1

Mr. M. G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

Mr. Ruchir Mishra  
Mr. Sanjeev Saxena for R-3/**MNRE**

Ms. Swapna Seshadri  
Ms. Neha Garg for R-10 to R-12

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sinha for R-13

**ORDER**

The learned counsel appearing for the Respondent Nos.10 to12 prays for another three weeks time for compliance of order dated 12.09.2018

Submission made by the learned counsel appearing for the Respondent Nos.10 to12, as stated above, is placed on record.

The learned counsel appearing for the Respondent Nos.10 to12 is permitted for compliance of order dated 15.01.2018 . Thereafter, rejoinder, if any, may be filed by 07.12.2018 after duly serving copy on the other side.

List this matter on 11.01.2019, as agreed by the learned counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**  
*PR/PK*

**(Justice N. K. Patil)**  
**Judicial Member**